

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

O.A. 864 OF 1996

DATE OF ORDER: 13.04.05

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. N.D. Dayal, Administrative Member.

Sheo Nandan Prasad

- v e r s u s -

S.E. Railway

For the applicant : None.  
For the respondents : Mr. S. Chowdhury, counsel.

O R D E R

PER JUSTICE B. PANIGRAHI, VC

When the matter is taken up today, none appears for the applicant on call. However, Mr. Chowdhury, ld. counsel appearing for the respondents is present. Since it is a case of 1996 therefore, it is presumed that the applicant is no longer interested in pursuing his case. Accordingly, the application is dismissed for default without costs.

MEMBER (A)

VICE-CHAIRMAN